

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

Sealed Tenders are invited for transportation of the following articles from High Court for the State of Telangana at Hyderabad to High Court of Andhra Pradesh at Amaravati.

I) Case records, Administrative records and library books -350 Tons (approximately)

- II) 1) Two wheelers - 14 Nos.
2) Passenger Auto - 1 No.
3) Box Auto - 1 No.

III) Furniture, Electronic goods, Computers etc.,

- 1) Shredder machines - 11 Nos.
2) Photocopier machines - 03 Nos.
3) Pedestal fans - 40 Nos.
4) Air Coolers - 113 Nos.
5) Desert Coolers - 06 Nos.
6) Crown Chairs - 14 Nos.
7) Silver maces - 06 Nos.
8) Water dispensers - 52 Nos.

The intending bidders can inspect the above items/articles on the premises of High Court for the State of Telangana during office hours i.e. 10.30 a.m. to 5.00 p.m.

The above articles shall be transported without causing any damage and it shall be the responsibility of the transport agency to cover the articles to protect the same from heat and rain during transportation.

The intending bidders shall submit their sealed Tenders to the Registrar (Administration) superscribing the envelop as "Tender for Transportation of Articles" on or before 29-04-2019, during the office hours.

The High Court reserves the right to accept or reject any or all the Tenders without assigning any reason.

Amaravati,
23-04-2019

C. Pankaj Kumar
REGISTRAR (ADMINISTRATION)

Note: Contact Sri A.V.Raghava Swamy, Deputy Registrar
Mobile No.79016 25182